

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No237
CP(IB)/56(AHM)2022

Order under Section 95 IBC

IN THE MATTER OF:

Tata Capital Financial Services Ltd
V/s
Archana Jagdish Saboo
(Personal Gaurantor)

.....Applicant

.....Respondent

Order delivered on ..18/04/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Due to paucity of time as the Hon'ble Member (J) as well as Hon'ble Member (T) is holding another Bench in post lunch session.

Re-Notify on 06.06.2022.

-sd-

SATYENDER KUMAR TYAGI
(COURT OFFICER)